

58

Date: April 23, 1997.

And

- Respondents.

CCRAM:

HON'BLE SHRI B.S. JAI PRAMESHWAR, Member (J)

(as per Hon'ble Shri R.Rangarajar, Member (L.)

This O.A., is filed for the following reliefs:



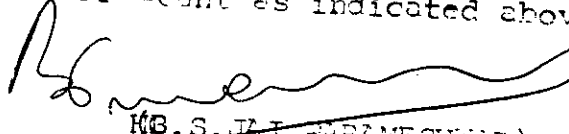
29

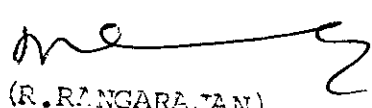
: 2 :

- i) for admission of the O.A.
- ii) for consideration of the applicant's request and for implementation of the provision as mentioned in Article 39(d) of the Constitution
- iii) for granting the revised pay scale Rs.425--700/1400--2300 as granted to his juniors from the date of appointment of the applicant as Draughtsman II i.e., from 31--12--1984 with arrears.

When the O.A., ^{was} ~~is~~ taken up for admission, ~~xxxxxx~~ the applicant submitted that he will pursue his case for disposal of his representations (Annexures 4 and 5) through Department. If his request is not acceded to, he submits, liberty may be given to him to approach this Tribunal after the reply is received from the respondents for the reliefs referred to above.

In view of the submission of the applicant, the O.A., is disposed of as withdrawn with liberty to the applicant as indicated above. No costs.


(B.S. JAI PARAMESWAR)
MEMBER (J)


(R. RANGARAJAN)
MEMBER (A)

Date: 23--4--1987.

Dictated in open Court.

36

..3..

Copy to:

1. The Defence Secretary, South Block, Defence Head Quarters, New Delhi.
2. Chief of Naval Staff, Sena Bhavan, Defence Head Quarters, New Delhi.
3. Flag Officer, Commanding in Chief, Eastern Naval Command, Naval Base Visakhapatnam.
4. Admiral Superintendent, Naval Dock Yard, Naval Base, Visakhapatnam.
5. Senior Accounts Officer, Naval Dock Yard, Naval Base, Visakhapatnam.
6. One copy to Mr. Sisir Kumar Mishra, Party in Person, Ashoka Park, Quarter No. P/36/16, Kancharapalem P.O., Visakhapatnam.
7. One copy to Mr. K. Ramulu, Advocate, CAT, Hyderabad.
8. One copy D.R(A), CAT, Hyderabad.
9. One copy to duplicate.

YLKR

9/6/97

(a)

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.R. SARADAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 23/4/97

ORDER/JUDGEMENT
R.A/C.P/M.A.No.

In

O.A.NO. 471/97

ADMITTED INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS

YLKR

II COURT

केन्द्रीय प्रशासनिक अपील निकाय
Central Administrative Tribunal
ब्रेवण/DESPATCH
19 MAY 1997
हैदराबाद बेंच
HYDERABAD BENCH